

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

31. IA/2089/2020 IA/3468/2022 C.P. (IB)/3970(MB)2019

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: EKMART TRADING PRIVATE LIMITED
Vs.
ALTRAREX TRADERS PRIVATE LIMITED

SECTION: 9 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on 21.06.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)